GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2180 TO BE ANSWERED ON 8TH AUGUST 2023

BAN ON E-CIGARETTES

2180. SHRI KAILASH SONI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has written a letter to the States asking them to ensure effective ban on e-cigarettes and a concern has been raised in the same that these devices are still available online and with local sellers;
- (b) whether the States have paid attention to it and initiated compliance thereof; and
- (c) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S.P. SINGH BAGHEL)

(a) to (c): The Government of India prohibited electronic-cigarettes and like devices through 'The Prohibition of Electronic Cigarettes (production, manufacture, import, export, transport, sale, distribution, storage and advertisement) Act, 2019. The Act was notified on 5th December, 2019.

This Ministry has communicated to all States/UTs for implementation of the provisions of the Act. A Public Notice was issued PAN India for effective compliance of the Prohibition of Electronic Cigarettes (production, manufacture, import, export, transport, sale, distribution, storage and advertisement) Act, 2019. The enforcement of the Act lies with the States and Union Territories.
